



भारतीय रिज़र्व बैंक
RESERVE BANK OF INDIA

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RBI cancels Certificate of Registration of 4 NBFCs

The Reserve Bank of India (RBI) has cancelled the certificate of registration of the following four non-banking financial companies (NBFCs) in exercise of the powers conferred on it under Section 45-IA (6) of the Reserve Bank of India Act, 1934.

Sr. No.	Company's Name	Address of Registered Office	Certificate of Registration No. & Date	Date of cancellation
1.	M/s. Goyal Commercial Pvt. Ltd.	C 301 Lake Apartment, 210 Jessore Rd. Kolkata-700 089	05.00698 March 07, 1998	November 13, 2015
2.	M/s. First Debt Management Co. of India Ltd.	Todi Mansion, 5 th Floor, P-15, India Exch. Place Ext, Kolkata-700 073	05.03183 July 14, 1999	November 10, 2015
3.	M/s. Nostalgia Finvest Private Limited	105A, Fort Foundation, Maharashtra Chamber of Commerce Lane, Kala Ghoda, Mumbai-400039	13.00746 April 20, 1998	November 30, 2015
4.	M/s Narad Realtors Private Limited	734/735, Rane Building, Parsi Colony, Road No.4, Dadar, Mumbai-400 014	B-13.01759 March 26, 2004	December 10, 2015

Following the cancellation of registration certificate, the above companies cannot transact the business of a non-banking financial institution as laid down under clause (a) of Section 45-I of the Reserve Bank of India Act, 1934.